

बम्बई को होनी चाहिए। अभी तक हम यह कर नहीं पाये हैं। समस्तीपुर वाले, बरोनी वाले को मुगलसराय में मिलनी है सीधी गाड़ी, और हालांकि डिब्बे लगे रहते हैं, पटना में भी, और फौजवाड़ वालों को भी लखनऊ से मिलते हैं। हम इस प्रयत्न में हैं कि अभी कुछ डिब्बे और दे सकें, कोचेज दे सकें। लेकिन सीधी गाड़ी चलाना अभी सम्भव सा नहीं है।

श्री रामावतार शास्त्री : बिहार के अखबारों में यह खबर छरी थी कि पहली नवम्बर से बड़ी लाइन हो कर के समस्तीपुर से दिल्ली तक कोई तेज गाड़ी चलायी जाने वाली है। अगर वह बात सच नहीं है तो मैं जानना चाहता हूँ कि क्या यह बात सही है कि समस्तीपुर से दिल्ली तक पटना होते हुए बड़ी लाइन में कोई गाड़ी चलायी जाने वाली है ?

अध्यक्ष महोदय : शास्त्री जी, आप मुझे बताइये कि यह सवाल कैसे पंदा होता है ? सवाल में तो गाड़ी है बनारस, बाराबंकी तक। समस्तीपुर कितनी दूर है।

श्री रामावतार शास्त्री : दोनों लाइनों से गाड़ी इधर आनी है। तो इस तरह की खबर है ?

श्री एल० एन० मिश्र : माननीय सदस्य ने शायद ध्यान नहीं दिया, मैं ने संसद में आश्वासन दिया था कि पहली नवम्बर से जयन्ती जनता गाड़ी बरोनी से दिल्ली तक चलेगी और वह जरूर चलेगी।

Clearance of Major Irrigation Projects in Maharashtra and Andhra Pradesh Pending Awards of Krishna and Godavari Tribunals

*22. SHRI ANNASAHEB GOTKHI-NDE: Will the Minister of IRRIGATION AND POWER be pleased to

refer to the reply given to Unstarred Question No. 4755 on the 27th March, 1973 regarding the clearance of major irrigation projects in Maharashtra and Andhra Pradesh pending awards of Krishna and Godavari Tribunals and state:

(a) the water utilisation in T.M.C. (Thousand Million cubic feet) in respect of each approved projects mentioned therein; and

(b) the acreage of land that would be irrigated by each such project?.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b). A statement is laid on the Table of the House.

Statement

(a) and (b). No irrigation projects involving any fresh commitments of Krishna waters have been accepted for inclusion in the developmental Plans of Andhra Pradesh, Maharashtra and Mysore, since the Krishna water disputes Tribunal was constituted in April, 1969.

In the Godavari basin, no irrigation projects involving any fresh commitments of Godavari waters have been accepted for inclusion in the developmental Plans of Andhra Pradesh, Maharashtra and Mysore since the constitution of the Godavari Water Disputes Tribunal in April, 1969.

In Madhya Pradesh, the Bargoor nala project, intended to withdraw 0.4 TMC and irrigate 6040 acres was accepted in August 1969. In Orissa, the Potteru irrigation project, intended to withdraw 34.8 TMC and irrigate 270,000 acres for the rehabilitation of refugees from the Eastern region was accepted in February, 1973 after bringing it to the notice of other States and with the concurrence of Andhra Pradesh, Mysore and Maharashtra Governments.

In respect of projects sanctioned between 1963 and 1969, statement giving details is enclosed.

Statement

Statement showing withdrawals (in TMC) and annual Irrigation in respect of projects in Krishna and Godavari basins accepted between March, 1963 and April, 1969.

Name of the Project	Withdrawals in TMC	Annual Irriga- tion in Lakh acres
(1)	(2)	(3)
KRISHNA BASIN		
Andhra Pradesh		
<i>Major :</i>		
1. Tungabhadra High Level Canal Stage II	12.58	1.37
<i>Medium:</i>		
1. Kottipallivagu	1.70	0.09
2. Lankasagar	0.77	0.05
3. Gajulandlinne Project	2.50	0.12
4. Guntur Channel	4.72	0.24
Maharashtra		
<i>Major:</i>		
1. Bhima	70.00	4.22
2. Krishna	32.93	2.63
3. Kukadi Stage I	18.00	1.46
4. Warna	40.60	2.45
<i>Medium:</i>		
1. Tulshi	2.31	0.07
2. Padwalkarwadi	0.08	0.01
Mysore		
<i>Major:</i>		
1. Malaprabha	31.12	3.00
2. Upper Krishna Stage I	98.00	6.00
3. Tungabhadra High Level Canal Stage II	8.64	1.00
<i>Medium:</i>		
1. Harinalla	0.63	0.11
GODAVARI BASIN		
Andhra Pradesh		
<i>Major :</i>		
1. Pochampad	66.00	5.70

(1)	(2)	(3)
<i>Medium:</i>		
1. Nallevagu	0.97	0.06
Maharashtra		
<i>Major :</i>		
1. Bagh	7.58	0.83
2. Itiadhoh	11.40	0.99
3. Pus	3.29	0.29
4. Jayakwadi Stage I	36.86	3.5
5. Upper Godavari	14.14	1.09
<i>Medium:</i>		
1. Dina	2.24	0.31
2. Adhala	1.26	0.13
3. Kanholi	0.78	0.09
4. Kudala	0.18	0.01
5. Malkhed	0.28	0.04
6. Manar Stage II	3.74	0.41
7. Saikhada	1.08	0.09
Madhya Pradesh		
<i>Major :</i>		
1. Bagh Right Bank Canal	2.50	0.27

SHRI ANNASAHEB GOTKHINDE: Let me first congratulate Dr. K. L. Rao for having completed as a Minister, a decade of useful and valuable service to the country and the Government

MR. SPEAKER: What is your supplementary?

SHRI ANNASAHEB GOTKHINDE: In the original answer it was stated that after the constitution of the Krishna and Godavari Waters Tribunals in 1969, *status quo* is being maintained as to the commitments of Krishna and Godavari waters are concerned and no new projects have been considered for acceptance. Similar reply is given even to-day. I want to know whether the Union Government consider the Dudhganga, Upper

Wardha and Upper Penganga projects submitted by the State Government of Maharashtra in 1964 as new projects and why they have not been considered for acceptance.

The second part of my supplementary is that it was stated in the original answer that the Godavari Barrage Project was accepted in December, 1971, by the Planning Commission. May I know the estimated expenditure of that project and is it true that the water utilisation of that project is going to affect the *status quo* as to water commitments?

DR. K. L. RAO: I thank the hon. Member.

With regard to the first question, after the constitution of the Tribunals

we have not sanctioned any project in any of these rivers, but lately, due to the persistent drought conditions in Maharashtra, I have now written to the various States concerned whether we could sanction some of the medium projects in these basins and I have suggested some projects to the Maharashtra Chief Minister for his consideration. If they consent to that, we need not worry ourselves about the Tribunals with regard to immediate implementation of some projects. I have asked other State Governments to give the dist of such projects which have to be taken up due to drought conditions. With regard to the second question, it is certainly an emergency measure because the whole structure has been badly eroded as declared by the technical experts and replacement work has to be done. It is purely a replacement work in order to replace certain structure in a very bad condition. It is just like repairing Bhandara Dam on the Godavari. It is a replacement work of the existing structure. The expenditure so far, I think, is Rs. 3 to Rs. 4 crores.

SHRI ANNASAHEB GOTKHINDE: The Tribunal has decided that hearing of Godavari dispute would be commenced after the decision in the Krishna dispute is given. May I know from the Minister as to when the award of the Tribunal is expected? May I know whether any efforts are made to settle Godavari dispute by mutual discussion outside the tribunal's jurisdiction?

DR. K. L. RAO: The Krishna award, it is expected, will be available in another two or three months. With regard to Godavari dispute we are making efforts to see if we can settle it outside the tribunal.

SHRI M. RAM GOPAL REDDY: The Minister stated that some medium type of irrigation projects are being contemplated. He mentioned Godavari and Krishna, and some projects in Maharashtra area. I want to know

how much of water they are going to get from these projects?

DR. K. L. RAO: 20 projects are there. Those will require 14 TMC of water irrigation about 1 1/2 lakhs of acres.

SHRI K. MALLANNA: In view of the fact that because there are inter-State Water Disputes in the country, the progress and development of irrigation and agriculture is hampered in the country, may I know from the Minister whether there is any change contemplated in the National Water policy.

DR. K. L. RAO: The tribunal is taking a long time and we are thinking whether we should have some different procedure to be adopted. We are thinking of declaring water as a national resource, and thereafter we are thinking of taking up suitable legislation to amend the existing Inter-State River Disputes Act.

SHRI S. B. GIRI: I want to know when the Pochampad project in Telengana will be completed. I want to know when the water from Pochampad project will be released to all the districts of Telegana as originally planned by the Nizam. Secondly I want to know when the Nizamsagar bund will be raised as assured by the Minister in the last session, but so far, nothing has been done yet. I want to know when the work will be started and when the work will be completed. Regarding Maner project in Karimnagar district in Telengana, may I know when the work will be completed? Some work was started already. But I want to know as to why the work has been stopped, after starting the work?

DR. K. L. RAO: The project will proceed in accordance with the sanction given by the Government of India. It will involve irrigating 5.7 lakhs of acres. The cost has gone up very high and it is likely that this will take another 6 to 7 years. Nizamsagar is heavily silted and efforts are

made to start the work of increasing the storage to compensate for loss due to the silt. I have visited the site and I have given some suggestions which are under various stages of implementation. Regarding Maner project, it is not sanctioned; there is no such separate project as Maner project. It is only intended as a crossing for the Pochampad canal beyond the river, and it will take some time before the canal comes there.

SHRI M. RAM GOPAL REDDY: It has already started.

SHRI S. B. GIRI: It is already sanctioned and it has started.

DR. K. L. RAO: I would submit that it is not yet sanctioned. As I have said very clearly, it is a component of the Pochampad project. The Pochampad canal has to cross there, and at the instance of the then Minister of Andhra Pradesh, a start was made hoping that the canal would very quickly come up to that point. But it is far behind. But at the moment, we are thinking of constructing the Maner dam to a partial height for water supply to Warangal.

SHRI BANAMALI PATNAIK: It is a fact that the hon. Minister has advised the Government of Orissa to withdraw from the Krishna-Godavari tribunal so that clearance can be given to the Indravati project?

DR. K. L. RAO: The project which the hon. Member has mentioned is a major one. We are now thinking of the medium projects in the scarcity areas, and we are trying to clear only those projects now.

Exploration for Oil at Baramura in Tripura

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*23. **SHRI BIREN DUTTA:**

SHRI M. S. SANJEEVI RAO:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether oil has been found at Baramura in Tripura; and

(b) if so, the steps being taken to expedite the work there?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) No, Sir.

(b) Does not arise.

SHRI BIREN DUTTA: May I know whether there was a report in the press that oil had been dug at Baramura in Tripura, and whether that is a fact?

SHRI D. K. BOROOAH: To ascertain the prospects of oil being found, the Baramura well is under drilling now. The drilling has gone up to a depth of 1788 metres, and while drilling at a depth of 1575.5 metres, a gas show was observed, but no indications of the presence of oil have been obtained in this well so far.

SHRI BIREN DUTTA: May I know whether any new rigs are going to be established in Tripura or some other place?

SHRI D. K. BOROOAH: There is a plan to drill at one more location in Tripura, and for this, the rigs and other equipment have been already arranged and imported.

SHRI DASARATHA DEB: What is that locality?

SHRI D. K. BOROOAH: The four places are Tichna, Gojolia, Rokhia and Batchia, and one of them would be selected.

SHRI BIREN DUTTA: May I know whether there was obstruction in the work....

MR. SPEAKER: The hon. Member has already asked his second supplementary questions and he cannot ask any more questions now.

SHRI BIREN DUTTA: May I know whether any complaint has been received by the hon. Minister....

MR. SPEAKER: He cannot ask a third question now.